


F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 31.10.2019

**NOTICE**

All the concerned are hereby informed that on 31.10.2019 all Division Bench matters are adjourned and Hon'ble President will do chamber work.

On 31.10.2019 Single Member Bench matters will be heard by Shri Anil Choudhary, Hon'ble Member (J) & Ms. Rachna Gupta, Hon'ble Member (J).

  
31/10/19  
**(Mohinder Singh)**  
**Deputy Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.)  
/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard  
File/Office Copy.